

ITEM NO.6

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10037/2019

SHEO BARAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

Date : 22-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms Anjali Dubey, Adv.
Mr. P. N. Ramalingam, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy is condoned. Issue notice
immediately.

List again on 10.2.2020.

ANIL LAXMAN PANSARE
Registrar